

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3368

ANSWERED ON:20.03.2001

ALLOTMENT OF LAND FOR DDA CLUB

A.P. JITHENDER REDDY;GADDE RAMAMOCHAN;M.V.V.S MURTHI;RAGHUNATH JHA;RAMESH CHAND TOMAR;SHIVAJI MANE

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Vigilance Officer of his Ministry has been directed to probe the reasons for which the land worth crores of rupees has been acquired for the DDA Officers Club in violation of the provisions of the scheme as well as the Master Plan guidelines;
- (b) if so, whether the Government are going to demolish the club as is done in the other cases who violate the Master Plan guidelines, such as residential buildings and polluting units in Delhi;
- (c) if so, the details with the time frame fixed in this regard; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a)to(d): The Vigilance Unit of the Ministry has been asked to inquire into the matter. The further course of action depends on the outcome of this inquiry.